

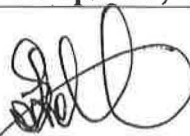
**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 1st September, 2020.

No. LJ(B). 53/93/Pt/85— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with effect from 02.07.2020 and until further orders,-

Sl No.	Name of Officers	Designation
1	Shri Dapmain Shylla,	Asst. Agriculture Inspector, Khliehriat
2	Shri Raymond Kmenlang Dkhar,	Headmaster, Sanshiong Sec School, Mukhaialong
3	Shri Albertstar Kharumnuid,	Block Labour Inspector, Saipung.
4	Shri G. Khonglah,	Headmaster, Christian Sec School, Lumshnong
5	Shri Lovely Dkhar,	Headmaster Dkhiah Pres. Sec School
6	Shri Bartin Sohtun,	Agriculture Inspector, Khliehriat.
7	Shri Khlur Step Buam,	Asst. Inspector of Excise, Khliehriat.
8	Shri Peter Dkhar	, Headmaster Principal Dkhiah Sec. School
9	Smti B. Rynjah,	CDPO, Khliehriat.
10	Smti R. Bareh,	CDPO, Saipung.
11	Shri S. Law,	Range Forest Officer (W), Umkiang.
12	Shri F. Passah,	Range Forest Officer (T), Umkiang.
13	Shri R. Rymbai,	Headmaster, Sabahthani Sec School, Musniang.
14	Shri R. Ranglong,	Headmaster, Latyrke Sec School, Latyrke.
15	Shri I.H. Tongogin Khongsai,	Headmaster, Little Star Academy English School, Khliehriat.
16	Shri F. Slangshai,	Headmaster, Evermore Sec School, Moolang.
17	Shri Abinash Rabha,	Asst. Horticulture Inspector.
18	Shri Mekit H. Sutnga,	Headmaster, Sutnga Pres. Sec. School, Sutnga.
19	Shri Mohan Das,	Headmaster, Lotus Sec. School, Diengehynrum.
20	Shri Nasar Pala,	Headmaster, Byndihati Sec. School, Byndihati.
21	Smti Monaleyn B. Nongrum,	Asst. Labour Commissioner, Khliehriat.
22	Shri Lambhahki Rynbai,	Headmaster, Wapung Hr. Sec. School.
23	Shri P. Siangshai,	Headmaster Seinraij UPS, Jalyiah.
24	Shri Dorithson G. Momin,	Horticulture Inspector, Khliehriat.



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/Pt/85-A Dated Shillong, the 1st September, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJDH/GEN-7/COVID-19/2020/Pt.II/Vol.III/515 Dtd. 29th August, 2020.
3. Personnel & A.R. (A) Department.
4. ~~The~~ DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.